

**Gold Mines in Chittoor District
(Andhra Pradesh)**

2936. SHRI CHINTA MOHAN : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether there are any gold mines in Chittoor district of Andhra Pradesh; and

(b) if so, the details thereof and the quantity of gold extracted so far ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) :

(a) and (b). There are no regular gold mines working in Chittoor district of Andhra Pradesh. Only exploratory mining is in progress to estimate gold deposits in Chigarqunta and Mallappakonda areas of this district.

Exploratory mining since 1978-79 to February, 1985 has yielded 64 Kgs. of gold from these prospects.

Export of Ready-made Garments

2937. SHRI MOHANBHAI PATEL : Will the Minister of COMMERCE AND SUPPLY be pleased to state :

(a) the value of the garments exported during the year 1984;

(b) whether there is decline in the export of ready-made garments during this year;

(c) if so, by how much and the main reasons therefor; and

(d) the steps taken to boost the export of ready-made garments during the year 1985 ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) :

(a) On the basis of the available information, the value of garments exported during the year 1984 is estimated to be Rs. 850 crores.

(b) No, Sir. The exports of garments have gone up by 33% during 1984 as compared to 1983.

(c) Does not arise.

(d) The following main steps have been taken by the Govt. to boost the export of ready-made garments :

(i) with effect from 1st January, '84 rates of CCS have been revised

upwards for certain categories of ready-made garments.

(ii) 105 garment and hosiery making machines have been placed on OGL, 97 of these machines are allowed to be imported on payment of concessional duty.

(iii) The Govt. has announced its decision to permit deduction of 50% of export profits from net taxable income subject to certain conditions.

(iv) Entitlement under REP licences for import of essential inputs is permitted. Essential inputs are also permitted to be imported under the Advance Licensing Scheme for export production.

(v) A Scheme of 100% Export Oriented Units is in operation which includes several textile items including readymade garments.

(vi) Inspection procedures for ready-made garments meant for exports have been simplified.

(vii) Govt. has been sponsoring and funding promotional activities such as market studies, Buyer Seller Meets, participation in International Fairs/Exhibitions etc., in order to increase and diversify exports.

Export of Ground-nut Seeds

2938. SHRI MOHANBHAI PATEL : Will the Minister of COMMERCE AND SUPPLY be pleased to state :

(a) the total value of groundnut, seeds exported during the year 1982-83, 1983-84 and 1984-85;

(b) whether there is decline in its export;

(c) if so, the main reason therefor;

(d) whether the State Trading Corporation has been exploring fresh export markets for the export of the groundnut; and

(e) if so, the extent to which success has been achieved in this regard during the year 1984-85 ?